NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

:

PETITION NUMBER

: TCP/77/2016

NAME OF THE PETITIONER(S)

: MOANA HONGKONG LIMITED

NAME OF THE RESPONDENT(S)

: MOANA TECHNOLOGIES (INDIA) PVT. LTD. &

8 OTHERS

UNDER SECTION

: 397/398

S.No.	Name (in Capital)	Represented by	Signature
1:	JASMEET SINGH R.PARTHASARATHY P.GIRIDHARAN DOMINIC S.DAVID	Counsel for Petitioner	DSD-1
2.	P.S.SUMAN	COUNSEL FOR Q1,3,5,7,8+9 ORDER	Oh.

Counsel for petitioner present. Counsel for R1, R3, R5 & R7-R9 along with R5 in person present. Both of the counsels have submitted final arguments. However, the counsel for petitioner submitted that he would like to reply to the issues raised by the counsel for Respondents and prays time. At request, time is enlarged. Put up on <u>03.04.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)